

### **Bio-Technology-based Industries**

3172. SHRI SANAT KUMAR MANDAL: Will the PRIME MINISTER be pleased to state the details of the bio-technology-based products/industries which have been identified/planned for being set up by the government or private sector during the next five years?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): Government has set up M/s. Bharat Immunologicals & Biologicals Corporation Ltd. at Bulandshahr (U.P.) for the production of Oral Polio Vaccine. Many Private Sector units have identified areas for the production of: recombinant Hepatitis B vaccine; recombinant interferons; restriction endonucleases; biofertilizers; biopesticides; tissue culture-raised plantlets of ornamental and horticultural plants; hybrid seeds; mushrooms; fermentation based antibiotics; poultry, animal and human vaccines; and diagnostics against various diseases.

### **Unauthorised Construction on Defence Land**

3173. SHRI INDRAJIT GUPTA: Will the PRIME MINISTER be pleased to refer to the reply given on March 9, 1994 to the Unstarred Question No. 2436 and state:

(a) the names of the "A" class or class "I" cantonments within the Central Command;

(b) the details of old lease within the above class cantonments where unapproved building plans including multi-storeyed buildings are coming up or have already been completed;

(c) whether the Government have received representations for referring the issues to CBI for investigation; and

(d) if so, the details thereof and further action proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Class "I" cantonments in central command are: (1) Agra, (2) Allahabad, (3) Babina, (4) Bareilly, (5) Dehradun, (6) Danapur, (7) Jabalpur, (8) Jhansi, (9) Kanpur, (10) Lucknow, (11) Meerut, (12) Mhow, (13) Morar, (14) Ramgarh, (15) Ranikhet, (16) Saugar, (17) Shahjahanpur, (18) Varanasi.

(b) A total no. of 3904 cases of unauthorised constructions including 2 cases of multistoreyed construction were detected for both old grant and leased sites during the last three years. Action has been initiated against the parties under the provisions of the Cantonments Act, 1924.

(c) No, Sir.

(d) Does not arise in view of reply to (c) above.

### **Netherlands Management Cooperation Programme**

3174. SHRI BAPU HARI CHAURE: Will the PRIME MINISTER be pleased to state:

(a) whether Netherlands Management Cooperation Programme funded by the Dutch Government, has offered to extend its advisory and consultancy services to India's small and medium enterprises;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) and (c). Do not arise.

#### **Kaiga Atomic Power Plant**

3175 DR. VASANT NIWRUTTI PAWAR: Will the PRIME MINISTER be pleased to state:

(a) the total amount spent on Kaiga Atomic Power Plant in Karnataka so far;

(b) whether the Government of Karnataka have some differences with Union Government on this plant;

(c) if so, the reasons therefor; and

(d) the steps taken to resolve these differences and complete the commissioning of the plant as per schedule?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY

OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) A sum of Rs. 976.13 crore has been spent on the Kaiga Atomic Power Project upto June, 1994.

(b) No difference exists between the Government of India and the Government of Karnataka on this plant.

(c) and (d). Do not arise.

#### **Agriculture and Rural Development**

3176. SHRI RAMA KRISHNA KONATHALA: Will the Minister OF PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the per capita total amount allocated to Andhra Pradesh for agriculture and rural development for the last three years:

(b) the funds sought by the State Government and approved by the Planning Commission for the purpose during the above period; and

(c) the reasons for such a big difference?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) Per capita and total allocation for Agriculture and Rural Development in Andhra Pradesh for the last three years are indicated below:

Year	Total Allocation (Rs. Lakhs)	Per Capita (Rs.)
1991-92	13336	20.1